

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 349/TT/2020

Subject : Petition for truing-up of transmission tariff of 2014-19 period and determination of transmission tariff for 2019-24 tariff period for 7 assets under “Transmission System for IPP Generation Projects in Madhya Pradesh and Chhattisgarh” in Western Region

Date of Hearing : 22.6.2021

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Pravas Kumar Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Madhya Pradesh Power Management Company Ltd.
& 10 Others

Parties present : Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A. K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. The representative of the Petitioner sought adjournment in the matter as Revised Cost Estimate is under preparation.

3. Considering the request of the Petitioner, the Commission adjourned the matter. Accordingly, the Petition shall be listed for hearing in due course for which a separate notice will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

